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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

☎ 011-28031838
011-28032406

Fax No.28032381

Name of Hearing Officer

:

**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 03/09/2012

Time: 11:00 AM.

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	763722	T-4791/95299	FRANKLIN LOUFRANI V/S CHARLES P. BALL	REMFY & SAGAR (GURGAON) V/S PREMIER REGISTRATION SERVICES. (DELHI)
2	763724	T-4790/95298	FRANKLIN LOUFRANI V/S CHARLES P. BALL	REMFY & SAGAR (GURGAON) V/S PREMIER REGISTRATION SERVICES. (DELHI)
3	763730	T-4794/95302	FRANKLIN LOUFRANI V/S CHARLES P. BALL	REMFY & SAGAR (GURGAON) V/S PREMIER REGISTRATION SERVICES. (DELHI)
4	763725	DEL-T- 4789/95297	FRANKLIN LOUFRANI V/S CHARLES P. BALL	REMFY & SAGAR (GURGAON) V/S PREMIER REGISTRATION SERVICES. (DELHI)
5	763733	DEL-T4788/95296	FRANKLIN LOUFRANI V/S CHARLES P. BALL	REMFY & SAGAR (GURGAON) V/S PREMIER REGISTRATION SERVICES. (DELHI)
6	763732	T-4795/95303	FRANKLIN LOUFRANI V/S CHARLES P. BALL	REMFY & SAGAR (GURGAON) V/S PREMIER REGISTRATION SERVICES. (DELHI)



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Name of Hearing Officer

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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 04/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	663475	Del-58327	M/S. JIVAN RAM & SONS V/S M/S. SRI GANESH RAM & CO	SHARP TRADE MARK CO. (DELHI) V/S V.VEERAGAGHAVAN
2	572110	DEL-T- 4339/87691	M/S SACHDEVA ENTERPRISES V/S M/S. VINKO AUTO INDUSTRIES LTD	MAHTTA & CO (PUNJAB) V/S M/S VINKO AUTO INDUSTRIES LTD. (PUNJAB)
3	700454	DEL-T- 3178/60112	SURYA FOOD & AGRO PVT LTD V/S USHODYA ENTERPRISES LTD	MANMOHAN SINGH ASSOCIATES (DELHI) V/S USHODYA ENTERPRISES LTD
4	638292	113286	LASKO ENGINEERING CO. V/S LASKO ENTERPRISES.	MAHTTA & CO (PUNJAB) V/S RAM PARKASH KUMAR & CO. (MUMBAI)
5	638258	149348	M/s. DURGA TRADING CO. V/S M/s. NAGAD NARYAN PAN HOUSE.	ROMESH CHADHA & CO (U.P.) V/s JASANI & CO. (GUJRAT)
6	1086192	236586	MITHAN LAL BANSAL. v/s CONVERSE INC.	MADAMSER & CO. (DELHI) V/S L.S. DAVAR & CO. (KOLKATA)
7	716169	154816	MCDONALD"S CORPORATION. V/S ARCHIES LTD.	S.S. RANA & CO. V/S QUEST IP (DELHI)



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**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

DATE: 05/09/2012

Time: 11:00 AM.

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	94715	T-4424/94715	M/S S.K. TOBACCO INDUSTRIES. V/S GANDHI TOBACCO PRODUCTS.	M/S S.K. TOBACCO INDUSTRIES. (GHAZIABAD) V/S VIDHANI TRADE MARK CO. (NEW DELHI)
2	646784	T3291	M/S. PARAMOUNT APPLICANCES V/S M/S. KEVIN INFOTCH PVT LTD.	MARS TRADE MARKS. (DELHI) V/S BHARTI REGISTRATION SERVICE (NEW DELHI)
3	728228	173544	NIIT LIMITED. V/S M/S GRAPHIC PAPER CONVERTERS.	WORLDWIDE REGN BUREAU. (DELHI) V/S M/S. W.S. KANE & CO., (MUMBAI)
4	719237	161175	M/S. BAGLA & CO. V/S M/S. GALA COSMETICS	AGGARWAL ASSOCIATES. (DELHI). V/S M/S. DELHI REGISTRATION SERVICE. (DELHI)
5	669723	141402	GURUNANAK SLATE WORKS. V/S SONY KABUSHIKI KAISHA.	ATUL TRADE MARK CO (DELHI) V/S LALL LAHIRI & SALHOTRA (GURGAON)
6	1111642	225969	M/S. TAINWALA PERSONAL CARE PRODUCTS PVT LTD.	VARIKASERY & VARIKASERY (MUMBAI) On tm-5 hearing



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Name of Hearing Officer

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SHRI G.L. VERMA

(DEPUTY REGISTRAR)

DATE: 06/09/2012

Time: 11:00 AM

CAUSE LIST

Sl. Nos	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	522028	96756	SUPER ENGINEERING WORKS. V/S VIDEOCON INTERNATIONAL LIMITED	MANGLA REGISTRATON SERVICE.(DELHI) V/S R.K. DEWAN & CO. (MUMBAI)
2	530569	DEL-T-3777	CHEMAC INCORPORATION V/S WELLA AKTIENGESELLSCHAFT.	WORLDWIDE REGISTRATION BUREAU. V/S ANAND AND ANAND.
3	531839	DEL-T-3459/60738	M/s. SHAGUN APPARELS P LTD V/s M/s. DWARKA MEN'S WEAR.	M/s. L.S. DAVAR & CO.(DELHI). V/s MARK MOTIVATORS. (DELHI).
4	532120	DEL-T-2012/56361	M/s. BENTEX CONTROL & SWITCHGEAR CO., V/s M/s. BENTEX MOTOR CONTROL GEAR INDUSTRIES.	ASHOKA TRADE MARKS CO. (DELHI) V/s. THE ACME CO. (DELHI)



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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 10/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	507626	DEL-8676	M/s. BANTEX CABLE INDUSTRIES. V/S PARKASH BRASSWARE INDUSTRIES.	ATUL TRADE MARKS (DELHI). V/S MADAMSER & CO. (DELHI).
2	593423	DEL-T-2150/56872	M/S. LIBERTY ELECTRICALS. V/S M/S. LIBERTY FOOTWEAR COMPANY.	M/s. DELHI REGISTRATION SERVICE (DELHI). V/s ANAND & ANAND (DELHI).
3	594123	DEL-T-3570	M/s. LARK LABORATORIES INDIA PVT LTD V/s M/s. CIPLA LTD	GENERAL REGISTRATION.(DELHI) SERVICE. V/S V.G. PARULKAR (MUMBAI)
4	594827	DEL-T-4293/83556	M/s. RAHAT INDUSTRIES V/s. HARBANSRAM BHAGWANDAS AYURVEDIC SANSTHAN PVT LTD.	THE ACME CO. (DELHI). V/s INTERNATIONAL TRADE MARKS BUREAU. (MUMBAI)
5	594827	DEL-T-4771	M/s. RAHAT INDUSTRIES. V/s. M/s. LAL TEL PHARMACY	THE ACME CO. (DELHI). V/s. SHRI H.P. SINGH (ADV) (DELHI).
6	595541	T-2970	TRISTAR PICTURES INC. U.S.A. V/s. UNITED BREWERIES LTD.	REMFY & SAGAR. (GURGAON) V/s. M/s. L.S. DAVAR & CO. (KOLKATA)



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Date: 11/09/2012

Time: 11:00 AM.

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S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	595717	DEL-T-2332/57473	M/s. NATIONAL ADHESIVES. V/s. M/s. ANCHOR ELECTRICALS & ELECTRONICS PVT LTD	CAPITAL REGISTRATION SERIVCE.(DELHI) V/s. M.P. MIRCHANDANI & CO. (MUMBAI).
2	595717	DEL-T-2333/57474	M/s. NATIONAL ADHESIVES. V/s. M/s. NITA PLASTIC INDUSRTIES.	CAPITAL REGISTRATION SERIVCE.(DELHI) V/s. M.P. MIRCHANDANI & CO. (MUMBAI).
3	596098	DEL-T-4211/81563	M/s. GOPAL KRISHNA & BROTHERS. V/s. M/s. GOA OPTOLAB PVT LTD.	P.K. ARORA (ADVOCATE)(DELHI) V/s. SHRI. V.NARAYANA RAO. (KARNATKA)
4	597734	DEL-T-2670/58365	CHAURASIA PAN BHANDAR. V/s. CHAURASIA TOBACCO INDUSTRIES	MAHTTA & CO. (LUDHIANA) V/s. SHRI. MANMOHAN SINGH (ADV)(DELHI)
5	598146	DEL -T-3886	SMITH KLINE &FRENCH LABORATORIES LTD. V/s. ELDER HEALTH CARE PVT LTD.	REMFY & SAGAR (GURGAON) V/s. INTERNATIONAL TRADE MARKS BUREAU. (MUMBAI)
6	552258	T4802/96112	MOHAN MEAKIN LTD M/s. GUINNESS UNITED DISTILLERS & VINTNERS BV	ROMESH CHADHA & CO. V/s. LALL & SETHI (DELHI)



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Name of Hearing Officer

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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 12/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	598751	154532	M/s. V.G.S. INDUSTRIES. V/s. M/s. H.D. BLADES AND ALLIED INDUSTRIES PVT LTD.	CAPITAL REGISTRATION SERVICE (DELHI). V/s SHRI RAHUL KADYAN.ADVOCATE. (DELHI)
2	599923	DEL-T- 3284/60358	M/s. BIKANERWALA V/s. M/s. KALEVA	THE CALCUTTA TRADE MARK CO.(DELHI) V/s. SURESH & CO. (MUMBAI).
3	599923	DEL-T- 3405/60611	M/s. BIKANERWALA. V/s. M/s. BIKANER NAMKEEN CENTRE.	THE CALCUTTA TRADE MARKS CO. (DELHI) V/s. M/s. DELHI REGN. SERVICE (DELHI)
4	601668	DEL-T-2779- 58691	M/s. RATI TRADERS. V/s. M/s. KAMLA KANT & CO.	SHRI SUBESH KUMAR AGARWAL (ADV)(AGRA) V/s SHRI H.P. SINGH (ADV)(DELHI)
5	653094	DEL-T- 2686/58407	M/s. P.S. INDUSTRIES V/s. M/s. UNIQUE MANUFACTURING CO.	BOMBAY TRADE MARK CO. (PUNJAB) V/s. BAJAJ REGISTRATION SERVICE (PUNJAB).
6	667350	DEL-T- 3168/60083	SHRI RAJNISH JAIN V/s. M/s. SATIJA HANDLOOM FACTORY	M/s. MAHTTA & CO. V/s. M/s. SATIJA HANDLOOM FACTORY.



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Name of Hearing Officer

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**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 13/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	618801	149900	M/s. KOTHARI PRODUCTS LTD V/s. SHRI. PRAVEEN KOTHARI	RAJ TRADE MARK CO. (DELHI). V/s. FATEHCHAND C. SHAH & CO. (MUMBAI)
2	622341	DEL-T- 2987/59307	CHEM & CHEMICAL (INDIA) V/s. M/s. CEAT LTD	SHRI P.K ARORA (ADV)(DELHI) V/s. SHRI MAN MOHAN SINGH ADV.(DELHI).
3	630376	DEL-T-2968	KUSUM ELECTRONICS. V/s. SHRI PRADIP KUMAR NANDLAL DHOOOT.	MANGLA REGISTRATION SERVICE. (DELHI) V/s. R.K. DEWAN & CO. (DELHI)
4	643190	137125	BAWA INDUSTRIES P LTD. V/s. M/s. BAWA INDUSTRIES	BAWA INDUSTRIES P LTD. V/s. MAHTTA & CO. (PB)
5	735179	DEL-T- 3432/60653	M/s. BANSI TOBACCO CO. V/s. M/s. BALAJI TOBACCO PRODUCTS PVT.	DELHI REGN SERVICE (DELHI) V/s. WORLDWIDE REGN SERVICE.(DELHI).



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Name of Hearing Officer

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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 17/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	745004	151576	BAUSCH & LOMB INCORPORATED. V/s. NOVARTIS AG.	REMFRY & SAGAR(GURGAON) V/s LALL LAHIRI & SALHOTRA (GURGAON)
2	745376	156517	PARAGON ELECTRIC COMPANY (USA) V/s. PARAGON RUBBER INDUSTRIES	REMFRY & SAGAR. (GURGAON) V/s. MR. V.GOPALAKRISHNA (ADV.)(BANGALORE).
3	745637	161051	TRIPURARI THREADS. V/s. HIMALYA TRADING CO.	DELHI REGISTRATION SERVICE. (DELHI). V/s. THE CALCUTTA TRADE MARK CO.
4	762757	156495	GRACURE PHARMACEUTICALS LTD. V/s. GLAXOSMITHKLINE PHARMACEUTICALS LTD.	RAJ TRADE MARKS CO. (DELHI) V/s. MANMOHAN SINGH ASSOCIATES. (DELHI).
5	654849	166854	SHRI. K.L. AGGARWAL V/s. M/s. ANANT TOOLS PVT LTD.	MAHTTA & CO (PUNJAB) V/s SHARMA & ASSOCIATES. (PUNJAB).



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Name of Hearing Officer

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**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 19/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	774056	DEL-T-3665/61408	M/s. SONIA COSMETICS. V/s. MR. DALIP KUMAR.	M/s. L.S. DAVAR & CO.(DELHI) V/s. ATUL TRADE MARK (DELHI)
2	774056	DEL-T-3657/61396	SONIA COSTMETICS V/s. AROMA COSMETICS	ATUL TRADE MARKS (DELHI) V/s. M/S. L.S.DAVAR (KOLKATA)
3	774532	DEL-T-4210/81567	M/s USHA INTERNATIONAL LTD V/s. OSRAM GESELLSCHAFT MIT BESCHRANKTER HAFTUNG	REMFY & SAGAR (GURGAON) V/s. M/s. SEN-OBEROI. (DELHI).
4	785169	141473	M/s. URJA LIGHT CORPORATION. V/s. LARSEN & TOUBRO LTD.	ASHOKA TRADE MARKS CO. (DELHI). V/s. ARJUN T. BHAGAT & CO. (MUMBAI)



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Name of Hearing Officer

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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 20/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	789309	170659	M/s. J.S. POLYPLAST (P) LTD. V/s. M/s. USHA PLASTIC & ELECTRIC WORKS	M/s. THE KOTTEY (KANPUR) V/s. HARISH CHHABRA (ADV) (CHANDIGARH).
2	800685	DEL-T-4398/91766	M/s. ASHOK PRAKASHAN V/s. M/s. KRISHNA BOOK DEPOT	VIJAY PAL DALMIA (ADV)(U.P.) V/s P.K. ARORA (ADV)(AGRA).
3	800687	DEL-T-4400/91746	M/s. ASHOK PRAKASHAN. V/s. M/s. KRISHNA BOOK DEPOT.	VIJAY PALDALMIA (U.P.). V/s. P.K. ARORA (ADV)(AGRA).
4	800692	DT-4500/93879	M/s. RISHI UDYOG. V/s M/s. MIRC ELECTRONICS LTD	P.K. ARORA (ADV.)(AGRA) V/s INTERNATIONAL TRADE MARKS BUREAU. (MUMBAI)
5	800783	DEL-T-3495/60881	M/s. BIKANERVALA FOODS PVT LTD V/s. M/s. BIKANA FOODS PVT LTD.	M/S. THE CALCUTTA TRADE MARK CO.(DELHI) V/s. M/s. DELHI REGISTRATION SERVICE. (DELHI)



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Name of Hearing Officer

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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 24/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	800784	DEL-T-3496/60882	M/s. BIKANERVALA FOODS PVT LTD. V/s. M/s. BIKANA FOODS PVT LTD.	M/s.THE CALCUTTA TRADE MARK CO. (DELHI) V/s. M/s. DELHI REGISTRATION SERVICE. (DELHI)
2	800786	DEL-T-3497/60883	M/s. BIKANERVALA FOODS PVT LTD. V/s. M/s. BIKANA FOODS PVT LTD.	M/s.THE CALCUTTA TRADE MARK CO. (DELHI) V/s. M/s. DELHI REGISTRATION SERVICE. (DELHI).
3	809016	DEL-162204	M/s. SBL LTD V/s. BIDDLE SAWYER LTD	M/s. THE ACME (DELHI) V/s. M/s. BIDDLE SAWYER LTD.(MUMBAI)
4	809462	168827	M/s. VICTORIA SALES CORPORATION V/s M/s.CADBURY IRELAND LTD	THE ACME COMPANY.(DELHI) V/s. LALL & SETHI (DELHI)
5	809462	171853	M/s. VICTORIA SALES CORPORATION. V/s. M/s. UNILEVER PLC.	M/s. THE ACME CO. (DELHI) V/s. M/s. DE PENNING & DE PENNING.(GURGAON)



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Name of Hearing Officer

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**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 25/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	811931	152015	M/s. THE MATADOR FOAM PVT. LTD. V/s. M/s. BAID ROTOMOULDERS PVT. LTD.	M/s. VERMAJI & CO. (KANPUR). V/s. MR. G.D. BANSAL (ADVOCATE)(RAJ.)
2	812081	166060	M/s. KESHRI DIESELS. V/s. M/s. EICHER GOODEARTH LTD.	SHRI P.K. ARORA (AGRA) V/s. THE ACME CO. (DELHI)
3	828015	114863	M/s. PANESAR AGRICULTURAL WORKS. V/s. M/s. PANESAR AGRICULTURAL INDUSTRIES.	M/s MAHTTA & CO. (PB) V/s PURI TRADE MARKS (PB)
4	828511	168378	M/s. AURO ELECTRICALS INDIA. V/s. M/s. FINOLEX CABLES LTD.	M/s. RAJ TRADE MAR CO. (DELHI). V/S M/s. R.K. DEWAN & CO (MUMBAI).



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Name of Hearing Officer

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SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 26/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	831373	DEL-T-4536/97496	M/s. MYCA MOTORS. V/s. M/s. TIMEX CORPORATION.	MAHTTA & CO. (PB) V/s. REMFY & SAGAR (GURGAON).
2	834015	167975	M/s. GARG PLASTICS. V/s M/s. ARCHIES LTD	M/s. MADAMSER & CO. (DELHI). V/s. M/s. ASHOKA TRADE MARS CO. (DELHI).
3	834017	167778	M/s. GARG PLASTICS. V/s. MAJA COSMETICS.	M/s. MADAMSER & CO. (DELHI). V/s. AMARJEET & ASSOCIATES.(DELHI).
4	727247	143049	M/s. KANIN INDIA. V/s. SHRI JAININDER JAIN.	M/s. AMARJIT & ASSOCIATES. V/s. M/s. MADAMSER & CO. (DELHI)(02:00 PM)
5	715515	151820	M/s. KANIN INDIA. V/s. SHRI JAININDER JAIN.	M/s. AMARJIT & ASSOCIATES. V/s. M/s. MADAMSER & CO. (DELHI)(02:00 PM)
6	835618	160688	M/s. ARBRO PHARMACEUTICALS PVT LTD. V/s. M/s. WINGS PHARMACEUTICALS PVT LTD.	M/s. MANGLA REGISTRATION SERVICE. (DELHI) V/s. WINGS PHARMACUETICALS PVT LTD. AND AJAY SAHNI & ASSOCIATES. (DELHI).



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PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

SHRI G.L. VERMA
(DEPUTY REGISTRAR)

Date: 27/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	579814	DEL-T-2868/58938	M/s. QAF LIMITED V/s. M/s. GARDEN INDUSTRIES PVT LTD.	REMFREY AND SAGAR (GURGAON) V/s. RAJESHWARI & ASSOCIATES (GURGAON). AT 02:00 PM
2	781851	143716	M/s. PARAS TRADING CO. V/s. M/s. KUSHA INC.	SHARP TRADE MARKS(DELHI). V/s. M/s. SAI KRISHNA & ASSOCIATES.
3	418467	DEL-8415	INTERNATIONAL GAMES LTD. V/s. M/s. ASHA INDUSTRIES.	MR. N.V. KRISHNAN (MUMBAI) V/s. ANAND & ANAND (DELHI)
4	442353	DEL-8374	M/S. SHIV OIL & DALL MILL. V/s. M/s. CHOTIWALA BHOJNALYA	M/s. DELHI TRADE MARKS CO. (DELHI) V/s. M/s. LOYAL REGISTRATION SERVICE (NOIDA)
5	504694	DEL-9901	M/s. KAMAL CONFECTIONERY. V/s M/s. NARESH CONFECTIONERY.	M/s. SHASTRI REGISTRAION BUREAU V/s. M/s. THE ACME CO. (DELHI)



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**SHRI G.L. VERMA
(DEPUTY REGISTRAR)**

Date: 18/09/2012

Time: 11:00 AM.

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S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	762937	170855	M/s. AJAY STEEL INDUSTRIES. V/s. SANJAY AGANCIES.	MR. DEEPAK KUMAR (ADV)(DELHI) V/s. PURI TRADE MARKD CO. (PB.)
2	763319	148429	CANAL JEAN CO. V/s. CANALI IRELAND LTD.	LALL LAHIRI & SALHOTRA (GURGAON) V/s. L.S. DAVAR & CO. (KOLKATA)
3	764737	DEL-T- 4412/91660	M/S. KOHINOOR CHAINS (INDIA) PVT LTD. V/s. M/s. KOHINOOR JEWELLERS.	SHRI P.K. ARORA (ADV)(AGRA) V/s. NATIONAL TRADE MARK CO. (AGRA)
4	766581	194272	M/s. KELLOG COMPANY V/s. M/s. SAKTHI TRADING CO.	ANAND & ANAND (DELHI) V/s. V. VEERARAGHAVAN (ADV)
5	603677	DEL-T- 3011/59466	M/S. SOM FREGRENCE PVT LTD. V/s. M/s. P.R. PRODUCTS	WORLDWIDE REGN BUREAU.(DELHI) V/s. VERMAJI & CO. (KANPUR)



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Name of Hearing Officer : **Dr.B.C.Rathore**
(DEPUTY REGISTRAR)

TRADE MARKS REGISTRY
DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2012

TUESDAY
04/09/2012

S. NO.	TIME	OPP NO.	APP. NO.	ADVOCATES/ PARTIES	REMARKS
1.	11.00	DEL-T-2971	593428	D.P.AHUJA & CO., KOLKATA Vs. WORLDWIDE REGISTRATION BUREAU, DELHI	Before Dr.B.C.Rathore Deputy Registrar
2.	11.00	DEL-T-3528/60988	686584	MANMOHAN SINGH & ASSOCIATE,DELHI V/S S.KUMAR AND CO.,DELHI	Before Dr.B.C.Rathore Deputy Registrar

TRADE MARKS REGISTRY
DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2012

THURSDAY
06/09/2012

Name of Hearing Officer

:

Dr. B.C. RATHORE

(DEPUTY REGISTRAR)

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	667982	DEL-T-3063/59697	AUTO PINS (I)LTD. V/S R.K.BROTHERS	AMARJIT & ASSOCIATES, DELHI Vs. CENTRAL REGISTRATION SERVICE, DELHI

TRADE MARKS REGISTRY
DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2012

FRIDAY
07/09/2012

S. NO.	TIME	OPP NO.	APP. NO.	ADVOCATES/ PARTIES	REMARKS
1.	11.00	DEL-T-3709	613471	SURESH & CO., MUMBAI Vs. TAJ TRADE MARK PVT. LTD., AGRA	Before Dr.B.C.Rathore Deputy Registrar

TRADE MARKS REGISTRY
DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2012

THURSDAY
13/09/2012

S. NO.	TIME	OPP NO.	APP. NO.	ADVOCATES/ PARTIES	REMARKS
1.	11.00	DEL-T-3171/60079	669765	WORLDWIDE REGISTRATION BUREAU, DELHI V/S MOHAN & ASSOCIATES,CHENNAI	Before Dr.B.C.Rathore Deputy Registrar

TRADE MARKS REGISTRY
DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2012

TUESDAY
18/09/2012

S. NO.	TIME	OPP NO.	APP. NO.	ADVOCATES/ PARTIES	REMARKS
1.	11.00	DEL-T-1681/55102	570047	INTEL ADVOCARE, DELHI V/S ANAND & ANAND, DELHI	Before Dr.B.C.Rathore Deputy Registrar

Name of Hearing Officer

:

Dr. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 18/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	534146	126904	M/s. EASTERN MEDIKIT LTD V/S M/s. ROMSONS SCIENTIFIC & SURGICAL INDUSTRIES PVT LTD.	MADAMSER & CO. (DELHI) V/S P.K. ARORA (ADV.) (AGRA)
2	652979	155785	M/s. MAX SWITCHGEARS PVT.LTD. V/S M/s. HOME BOX OFFICE, INC	MADAMSER & CO. (DELHI) V/S LALL & SETHI, DELHI
3	622601	DEL-T- 4282/81976	RAJ OIL MILLS V/S GIANI GURCHARAN SINGH & SONS	KAYSER & COMPANY, MUMBAI V/S DELHI REGISTRATION SERVICE, DELHI

TRADE MARKS REGISTRY
DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2012

WEDNESDAY
19/09/2012

S. NO.	TIME	OPP NO.	APP. NO.	ADVOCATES/ PARTIES	REMARKS
1.	11.00	DEL-T- 42/50355	538665	MADAMSER & CO., DELHI Vs. M/S MOHINI WOOLLENS, PUNJAB	Before Dr.B.C.Rathore Deputy Registrar

TRADE MARKS REGISTRY
DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2012

WEDNESDAY
26/09/2012

S. NO.	TIME	OPP NO.	APP. NO.	ADVOCATES/ PARTIES	REMARKS
1.	11.00	146271	781851	ARORA REGISTRATION SERVICE, AMRITSAR V/S SHARP TRADE MARK CO.,DELHI	Before Dr.B.C.Rathore Deputy Registrar
2.	11.00	2006/56343	555046	Vidhani Trade Marks Co.,Delhi V/s Lall & Sethi, Delhi	Before Dr.B.C.Rathore Deputy Registrar
3.	11.00	547782	DEL-T- 1491/54651	MADAMSER & CO.(DELHI) V/s KANGA & CO., (MUMBAI	Before Dr.B.C.Rathore Deputy Registrar

Name of Hearing Officer

:

Dr. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 27/09/2012

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO	OPPOSITION NO	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	534570	DEL-9819	M/s. BROKER TEA CO V/S M/s.MOHAN MEAKIN LTD	EVEREST TRADE MARK CO. (DELHI) V/S THE ACME CO. (DELHI)